made any comments or suggested any measure in respect of the majority report of International Commission for Supervision and Control in South Vietnam; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) It is understood that the British Co-Chairman of the Geneva Conference on Indo-China has communicated his views on the Special Report of the International Commission to the Soviet Co-Chairman and that the Soviet Co-Chairman has conveyed his views to the British Co-Chairman. Neither the Government of India nor the Commission have received any Joint Message from the Co-Chairman.

PUBLISHING BUSINESS STARTED BY M/S. ROY THOMSON ORGANISATION LTD.

- •149. SHRI K. V. RAGHUNATHA REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to the answer given to Starred Question No. 930 in the Rajya SEibha on the 5th September, 1962, and state;
- (a) what are the terms of the collaboration agreement between the Indian associate and the British firm M!/s. Thomson Organisation Limited, for starting a publishing business in India; and
- (b) what are the reasons which prompted the Government to gTant licence for this project, in view of the Government's earlier decision not to allow foreign publishers to enter Indian market?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KKNUNGO): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

to Questions

- (a) The main terms of the collaboration agreement between M/s. New Horizons Private Limited, New Delhi and M/s. Thomson Organisation Limited, U.K. approved by Government are:
 - (i) The total issued capital of the company will be Rs. 25 lakhs of which Messrs. Sunday Times Publication Limited and their nominee will contribute 49 per cent of the total issued capital.
 - (ii) Foreign investment would be utilised for purchase of imported plant and machinery and the balance, if any, would be invested in cash.
 - (iii) The company must confine its business to the printing and reprinting of books which should be primarily scientific, technical and other standard text books. The publication of journals, magazines or news letters will not be allowed.
 - (iv) The company should either agree to submit applications for royalties to the original foreign publishers on books to be published by it for disposal from time to time according to the policy in force or alternatively, accept a royalty of 7 (seven) per cent on local sales and of 10 (ten) per cent on export sales would be payable to the collaborator, the royalty being subject to tax in both cases.
 - (v) The import of capital equipment as well as the import of paper, if any, shall be governed by the import control regulations in force from time to time.
 - (vi) The duration of the agreement will be ten years. Extension of the agreement beyond this

period of ten years will be subject to the prior approval of the Government of India.

(b) The proposal was approved in consultation with the Ministry of Education in furtherance of their policy to make scientific, technical and other standard text books available to students in Indian Educational Institutions at reasonable prices instead of having to import such books at high cost, and with a view to build up an export market for such books.

MACHINERY LYING IN THE OPEN AT OKHLA

- *150. SHRI BABUBHAI CHINAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that machinery imported by Government, has been lying unallocated to parties concerned for several months at the Okhla Industrial Estate;
- <b) whether the machinery has been lying in the open and if so, whether any damage has been caused thereby; and
- (c) whether Government propose to construct godowns to stock the machinery until it is allocated to the parties concerned?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) No, Sir. Government do not import machinery for allocation to parties intending to set up Small Scale Industries in Industrial Estates. National Small Industries Corporation only provides facilities to small scale industrial units of acquiring machinery on hire purchase basis.

- <>*b*) No, Sir.
- (c) Does not arise.

PRICES OF JAMNAGAR SEA SALT

- •153. SHRI KAMTA SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- fa) the cost of production of sea salt (crushed) per ton at Jamnagar in Gujarat State;
- (b) the selling rate of crushed sea salt wagon delivery (excluding the price of gunny bags) charged by the manufacturers from the local traders;
- (c) whether the selling price for the salt (in bulk) per ton f.o.r. Jamnagar is different for different destinations:
- <d) whether it is a fact that the profit of the manufacturers of sea salt in the West Coast for wagon delivery ranges beween 200 to 300 per cent.; and
- (e) if so, what measures Government propose to adopt to check such high prices being charged by the manufacturers?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) to (e) Information required is being collected and will be laid on the Table' of the House in due course.

DEVELOPMENT OF SUNDARBANS

- •154. Shri S. C. DEB: Will the Minister of PLANNING be pleased to state-fa) whether it is a fact that the Planning Commission have asked for a report from the Government of West Bengal for the Development of Sundarbans: and
- (b) what are the broad features of the proposed development programme?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) and (b) Progress on the develop-